IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-41 OF 2020

Emmanuel Chimeucheya Okoro Applicant.

Versus

State and Anr. Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- <u>DAMA SESHADRI NAIDU J.</u> <u>Date</u>: <u>11th September 2020</u>

<u>P.C.</u>

The learned Additional Public Prosecutor seeks one week time to file reply.

2. Post the matter on 18.9.2020.

DAMA SESHADRI NAIDU, J

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